

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

214. C.P. (IB)/609(MB)2022

**IN THE MATTER OF**

Eccellenzaa India Private Limited

U/s 10 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 16.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

---

**ORDER**

None Present. Adjourned to **29.08.2024.**

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

// Avdhesh K Patel //